

FORM – F
[See paragraph 16]

**TRANSFER OF SECURITIES HELD IN THE RESERVE BANK OF INDIA
 (RBI) IN THE BOND LEDGER ACCOUNT RELATING TO GOVERNMENT
 SECURITIES**

I/We* (transferor/s) do hereby assign and transfer my/our* interest or share in the Bond Ledger Account of the Bonds amounting to Rs... being the amount / portion of the bonds for Rs... held in the Bond Ledger Account No. together with the accrued interest thereon due for repayment on to (transferee/s), his/her/their* executors, administrators or assigns, and I/We* (transferee/s) do freely accept the Bonds in the above Bond Ledger Account No. amounting to Rs...

I/We* (transferee/s) request that I/We* may be registered as the holder/s of the Bond hereby transferred to me/us* and a Bond Ledger Account may be opened in my/our name* credited to my/our Bond Ledger Account No*

@I/We* (transferor/s) hereby request that on the above transferee(s) being registered as the holder(s) of the Bond hereby transferred to him/them* the aforesaid Bond, to the extent it has not been transferred to him/them*, may continue in my/our* Bond Ledger Account No

As witness, our hand the day of two thousand and

Signed by the above-named transferor in the presence of**	Signature of transferor..... Address:
Signed by the above-named transferee in the presence**	Signature of transferee.....

*: Delete whichever is not applicable.

@: This paragraph is to be used only when a portion of the Bond is transferred.

** : Signature, occupation and address of witness. Witness should be different for transferor and transferee.